

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/733/2024 in Company Petition IB/26/95/2024
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Sri Nama Seethaiah
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. B. Harinath Rao for the Petitioner.
Ld. Counsel Mr. Rajasekhar Rao Salvaji for the Respondent.
Ld. Counsel Mrs. JVL Bharati for the RP.

For filing counter, **matter is adjourned to 05.08.2024.**

IA (IBC)/733/2024

Present: Ld. Counsel Mrs. JVL Bharati for the RP/Applicant.
Ld. Counsel Mr. Rajasekhar Rao Salvaji for the Respondent.

For filing objections to the RP report. **Matter is adjourned to 05.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)